

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. GLOBAL COLD CHAIN SOLUTIONS INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Global Cold Chain Solutions India Private Limited
2.	Date of incorporation of corporate debtor	25/06/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25209GJ2012PTC070892
5.	Address of the registered office and principal office (if any) of corporate debtor	549/3, Near Rakanpur Char Rasta Rakanpur, Kalol, Gandhinagar- 382721
6.	Insolvency commencement date in respect of corporate debtor	27/04/2022 (Order received on 28/04/2022)
7.	Estimated date of closure of insolvency resolution process	24/10/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional.	Shivkumar Madanlal Baser Registration No.: IBBI/IPA-001/IP-P-01263/2018-19/12064
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Shivkumar Madanlal Baser A-1001, Opera House, Near Agrasen Bhavan, Citylight Surat-395007 Email: shivmbaser@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Shivkumar Madanlal Baser D- 222, International Trade Centre (ITC), Majura Gate, Ring Road, Surat-395002 Email: ipshiv.global@gmail.com
11.	Last date for submission of claims	11/05/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads https://www.ibbi.gov.in/legal-framework/updated N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Global Cold Chain Solutions India Private Limited on 27th April, 2022 (Order received on 28th April, 2022)



The creditors of **M/s. Global Cold Chain Solutions India Private Limited** are hereby called upon to submit their claims with proof on or before Wednesday, 11th May, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**FOR GLOBAL COLD CHAIN SOLUTIONS
INDIA PRIVATE LIMITED-IN CIRP**

Submission of false or misleading proofs of claim shall attract penalties.

Shivkumar Madanlal Baser
IRP / RP



CA IP Shivkumar Madanlal Baser
IRP for M/s. Global Cold Chain Solutions India Private Limited
D- 222 International trade center (ITC) Majura Gate,
Ring Road, Surat-395002
IBBI Registration No.: IBBI/PA-001/IP-P-01263/2018-19/12064
Email: ipshiv.global@gmail.com

Date: 30.04.2022

Place: Surat

